

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-515(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

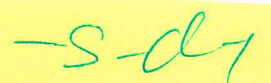
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.02.2018**

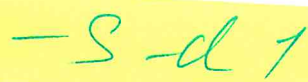
NAME OF THE COMPANY: IFCI Ltd. Vs. Golf Technologies Pvt. Ltd.
SECTION OF THE COMPANIES ACT: 7 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Narendra Singh, Advocate		
	For the Respondent:	Ms. Pracheta Kar, Advocate		

ORDER

Request for an adjournment is being made on behalf of the Respondent which is not been objected to by the Ld. Counsel for the Petitioner. In view of the same, adjourned to 12th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)